

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.202/99

Monday this the 15th day of March, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

V. Ramesh,
VIII/2183, A.K.Road,
Kochi.2.

...Applicant

(By Advocate Mr. T.C.Govindaswamy)

Vs.

1. The Assistant Superintendent of
Post Offices, Kochi Sub Division,
Kochi.

2. The Cheif Post Master General,
Kerala Circle, Trivandrum. ...Respondents

(By Advocate Mr. N. Anil Kumar,ACGSC)

The application having been heard on 15-3-99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who had applied for selection and appointment to the post of Extra Departmental Letter Box Peon, Mattancherry Post Office has filed this application for a declaration that he is entitled to be considered for appointment to the post and for a direction to the respondent to consider his candidature also as valid.

2. When the application came up for hearing on 19.2.99 counsel for the respondents sought time to get instructions and after hearing the learned counsel on either side an interim order was issued directing that the applicant should also be considered for selection provisionally subject to further directions.

3. When the application came up for hearing today, learned counsel for respondents states that in terms of the interim orders, the applicant has also been considered and that the respondents are not contesting the applicant's eligibility for consideration though not sponsored by the Employment Exchange.

4. As the applicant has sought only a declaration that he is entitled to be considered and a direction for consideration of his candidature for selection to the post of Extra Departmental Letter Box Peon, Mattancherry Post Office and as the respondents have considered the applicant's candidature as valid and considered him in the selection, the applicant has been given the reliefs that he has sought for.

5. The application is therefore, closed as having become redundant. No costs.

Dated the 15th day of March, 1999.



A.V. HARIDASAN
VICE CHAIRMAN

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